

Kachwai, Shri Hukam Chand
 Kalita, Shri Dhireswar
 Khan, Shri M. A.*
 Limaye, Shri Madhu
 Lobo Prabhu, Shri
 Madhok, Shri Bal Raj
 Madhukar, Shri K. M.
 Meghachandra, Shri M.
 Menon, Shri Krishna
 Menon, Shri Vishwanatha
 Mishra, Shri Janeshwar
 Mohan Swarup, Shri
 Molahu Prasad, Shri
 Muhammad Ismail, Shri M.
 Neir, Shri N. Sreekantan
 Nair, Shri Vasudevan
 Nayar, Shri K. K.
 Paswan, Shri Kedar
 Patel, Shri J. H.
 Patil, Shri N. R.
 Ranjeet Singh, Shri
 Ray, Shri Rabi

Reddy, Shri Eswara
 Saboo, Shri Shri Gopal
 Sambhati, Shri Ishaq
 Satya Narain Singh, Shri
 Sen, Shri Deven
 Shah, Shri T. P.
 Sharda Nand, Shri
 Sharina, Shri Beni Shanker
 Sharma, Shri Narain Swarup
 Sharma, Shri Yogendra
 Shastri, Shri Prakash Vir
 Shastri, Shri Ramavtar
 Shastri, Shri Raghuvir Singh
 Shastri, Shri Shiv Kumar
 Sreedharan, Shri A.
 Suraj Bhan, Shri
 Thakur, Shri Gunamand
 Tyagi, Shri O. P.
 Vidyarthi, Shri R. S.
 Viswambharan, Shri P.
 Yadav, Shri Jageshwar

MR. DEPUTY SPEAKER : The result**
 of the division is : Ayes : 159 ; Noes : 71.

The motion was adopted

SHRI P. C. SETHI : I introduce the Bill.

STATEMENT RE : GOLD (CONTROL)
 AMENDMENT ORDINANCE

THE MINISTER OF STATE IN THE
 MINISTRY OF FINANCE (SHRI P. C.
 SETHI) : I lay on the Table explanatory
 statement (Hindi and English versions)
 giving reasons for immediate legislation by
 the Gold (Control) Amendment Ordinance,
 1969, as required under rule 71(1) of the
 Rules of Procedure and conduct of Business
 in Lok Sabha.

15-09 hrs.

STATUTORY RESOLUTION RE :
 BANKING COMPANIES (ACQUISITION
 AND TRANSFER OF UNDERTAKINGS)
 ORDINANCE AND BANKING COM-
 PANIES (ACQUISITION AND TRANS-
 FER OF UNDERTAKINGS) BILL, 1969

MR. DEPUTY-SPEAKER : The House
 will now take up discussion on the Statu-
 tory Resolution regarding disapproval of the
 Banking Companies (Acquisition and Trans-
 fer of Undertakings) Ordinance and the
 connected Bill for which eight hours have
 been allotted..... (Interruptions)†

MR. DEPUTY-SPEAKER : Nothing
 will go on record.

Will the leaders of the parties exercise
 some control over their Members ? They

* Wrongly voted for 'Noes.'

** The following Members also recorded their votes for 'AYES.'
 Sarvasbri V. B. Tarodekar and M. A. Khan.

† Not recorded.